

To

The National Green Tribunal
Principal Bench
New Delhi



OA No. 527/2022 Nand Lal Vs Dharmendra Tomar & Other

In reference to NGT matter in OA No. 527/2022 "**Nand Lal Vs Dharmendra Tomar & other**" a joint inspection of Delhi pollution control committee, MCD & Delhi Police was organized on 04-08-2022 to look into the grievance of applicant. The Applicant has alleged that drain silt and solid waste are being deliberately dumped on streets on Anuvrat Vihar, Sabhapur Vistar, Delhi.

During inspection following observation found :-

1. Garbage is dumped on a large site plot approx 2000 sq mtr near Rampal Chowk Sabhapur Village.
2. The collected Garbage & Silt is then dumped on street no. 1, 3, 4 and main road of Anuvrat Vihar Sabhapur Vistar.
3. Nand Lal and other local residents were ~~constructed~~ ^{contacted} during the said inspection and they informed that work is being carried out by local MLA and Irrigation and Flood Deptt.
4. **As per MCD it is an unauthorized colony, MCD does not pertains with this area and this construction work is being carried out by Irrigation and Flood Control Department and DSIDC Deptt.**
5. Representative from Deputy commissioner (North East) is not given despite requesting and mail was given before hand.
6. Accordingly concerned department is requested to lift the dumped garbage and silt from the mentioned sites.
7. Sanitation work is satisfactory & carried out regularly maintained

Note : Enclosed with Five Photograph of sites.

Pl mark it
as per para
no. 4

AC/SNZ 8/9/22

SS/SNZ

SS/SNZ 8/9/22

CS/SNZ 8/9/22

पत्र संख्या 4493/AO/DEMS/SU/N दिनांक 28/7/2022 के द्वारा श्री नन्दलाल निवासी अणुव्रत विहार गली नं० 3, सभापुर विस्तार सोनिया विहार द्वारा गली में नाले रिफ्ट उलटने की शिकायत N.G.T. में की है इस विषय में रिपोर्ट प्रस्तुत है कि:

सोनिया विहार एक अनाधिकृत वार्ड है और अणुव्रत विहार में नाली-सड़क नहीं बनाई है जिससे पानी की निकासी भी नहीं होती है गली नं० 3 में नाले की निकासी हुई जाद उलट कर गराव किया गया है जिससे कीचड़ हो रहा है। अनाधिकृत क्षेत्र होने के कारण इस क्षेत्र में DSIDC या रसिचार्ज एवं वॉटर नियंत्रण विभाग नाली-सड़क बना सकता है दिनांक 4/8/2022 को DPCC के अधिकारीको ने भी क्षेत्र में निरीक्षण किया था जिसमें हमसे CS1 श्री ओमदेव शर्मा जी भी शामिल थे। गली नं० 3 अणुव्रत विहार की कौड़ी भी संलग्न कर दी गई है

आगे का कार्यवाही के लिये रिपोर्ट प्रस्तुत है।

By No. 8349
Date 26/8/22
07/9/22

Administrative Officer
By No. 5698
Dated. 15/8/22
D.E.M.S., S.F. (M) Zone

17/8/22
SS
CS1

SHORAJ SINGH SHARMA
Asstt Sanitary Inspector
12/8/22

AO
24/8/22

Ac/SH/MS

URGENT

Put up draft ATR to be submitted in N.G.T. on 29/9/22.

Office of the Asstt. Commissioner
Dairy No. 5679
Date. 25/8/22
Municipal Corporation of Delhi

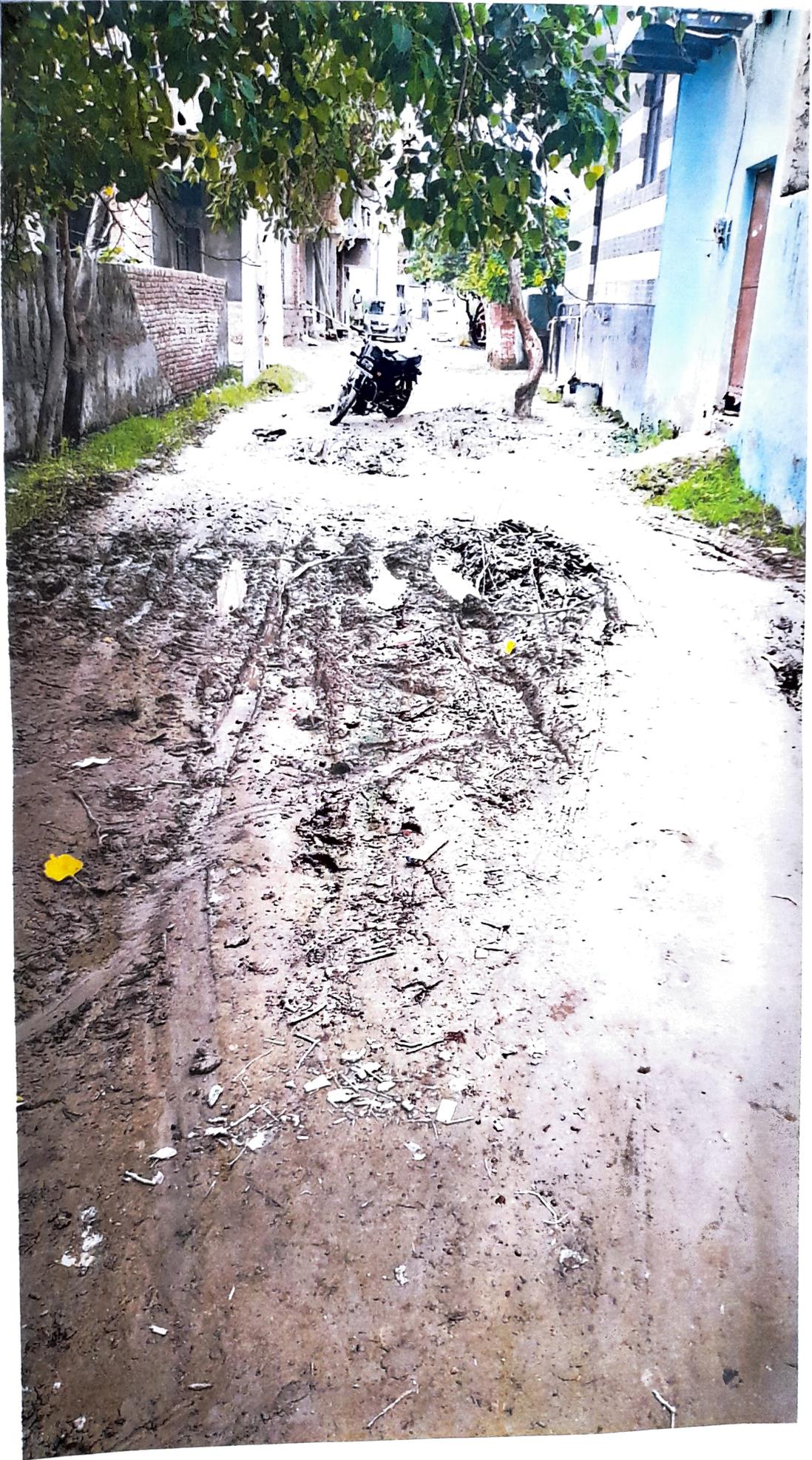
Please proper amount put up in this case

21/9/22
SS/DEMS

AO/DEMS
29.09.22
CS1

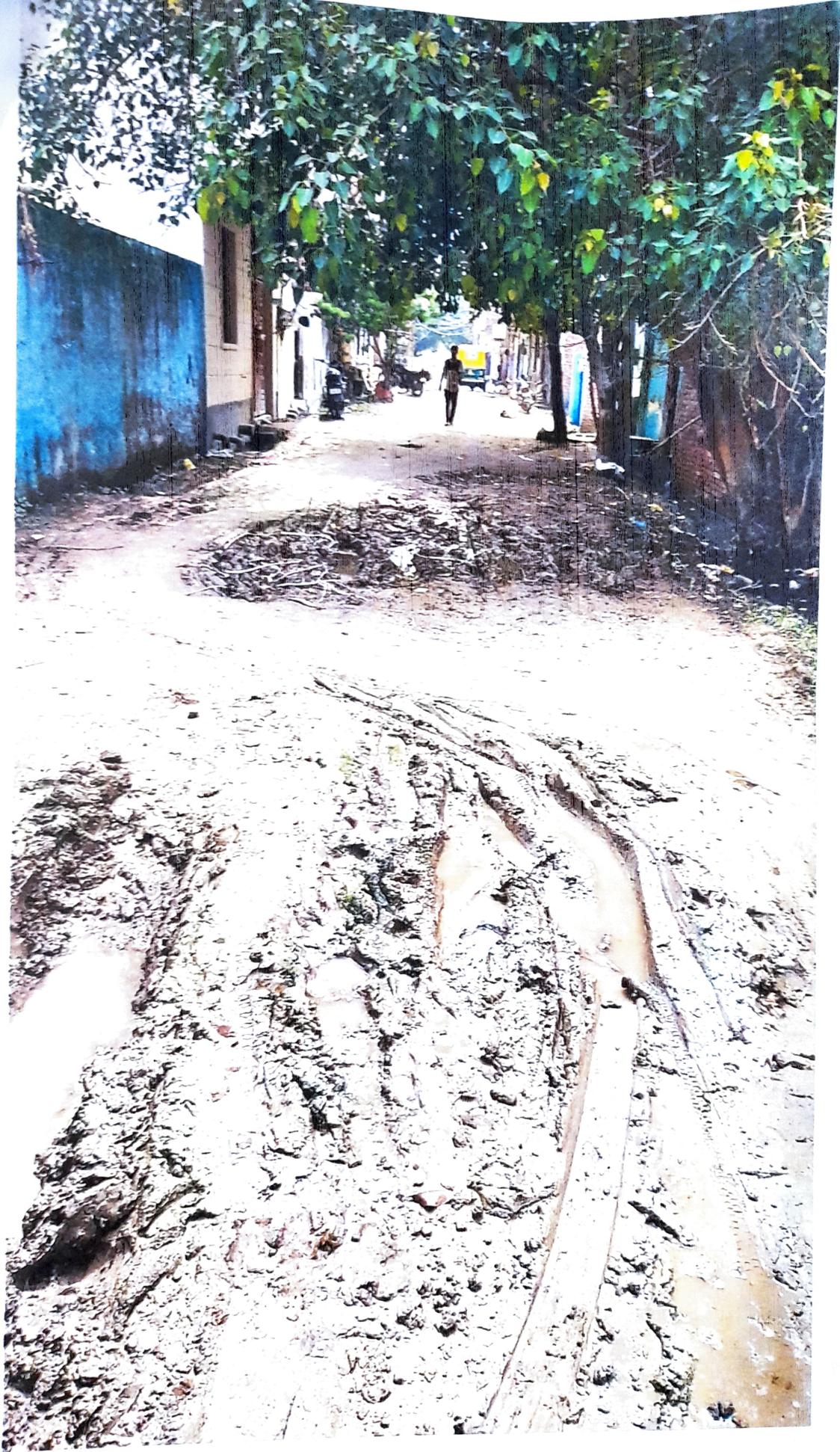
26/9/22
AO/DEMS
SS/DEMS
21/9/22





4/c





residents of the locality and take requisite remedial action by following due process of law. DPCC will be the Nodal agency for coordination and compliance.

4. Factual and action taken report may be furnished within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List the matter for further consideration on 29.08.2022.

A copy of this order, along with a copy of the application and documents attached with the same, be forwarded to DPCC, Commissioner, Municipal Commissioner of Delhi and Deputy Commissioner (North East) Delhi by e-mail for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

July 22, 2022
AG